

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 38  
C.P.(IB)/37(AHM)2021

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Mayur Mistry  
V/s  
Sadhana Paper Converter Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 13.07.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Ms. Nilu Vaidankar, Adv.  
For the IRP/RP :  
For the Respondent : Ms. Sejal Thakkar, Adv.


**ORDER**

Pleadings are complete. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 31.08.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Prakash

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)